



GAHC010114822022

Page No.# 1/53



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : WP(C)/3974/2022

SABINA AHMED AND 225 ORS.
W/O RAHIM UDDIN AHMED, R/O KABARSTAN ROAD, WORD NO-5,
JORHAT TOWN, PIN- 785001.

2: LIPIKA NATH
D/O- LT. KRISHNA KANTA NATH
R/O NEAR RUMA PRINTERS
WARD NO. 20
BARPARA
BONGAIGAON
ASSAM
PIN- 783380.

3: PINKUDHAR BARMAN
S/O KAMALA KANTA BARMAN
R/O- VILL. AND P.O.- AMRIKHOWA
SARTHEBARI
BARPETA- 781307.

4: KULDEEP TALUKDAR
S/O LATE KAILASH CHANDRA TALUKDAR
R/O PO AND PS GHOGRAPAR
DIST. NALBARI
ASSAM- 781369.

5: GHANA KANTA SARMA
S/O LT BHABENDRA NATH SARMA
R/O VILL- BAMPARA
P.O. CHENGA (MAKRIKUCHI)
DIST- BARPETA
ASSAM
PIN- 781305.

6: SWAPNA CHOUDHURY



D/O- SATYA CHOUDHURY
C/O- LATE SATYA CHOUDHURY
VILL- PATHSALA
AAKSHI PATH
CHANDRA NAGAR
WARD NO.-9
PO- PATHSALA
BAJALI
PIN- 781325.

7: RATUL DAS
S/O DHARANIDHAR DAS
R/O- VILL- UTTAR GANAKGARI
PO- SORBHOG
DIST- BARPETA
PIN- 781317.

8: PRANJIT BARUAH
S/O KAMESWAR BARUAH
R/O VILL- RAHADHAR BIRKALA
PO- PATHSALA
DIST- BAJALI
PIN- 781325.

9: DILIP KUMAR DEV CHOUDHURY
S/O AMULYA DEV CHOUDHURY
R/O PATACHARKUCHI
PIN- 781326.

10: CHATRADHAR KALITA
S/O UDAY CHANDRA KALITA
R/O VILL AND PO- BAMAKHATA
PIN- 781325.

11: JITENDRA NATH DAS
S/O DAYAL CHANDRA DAS
R/O BARPETA TOWN
WARD NO. 11
PIN- 781301.

12: TRISHNALEE SAIKIA
W/O RUPESWAR SAIKIA
BARUAH PUKHURI VILLAGE
P.O. MOUT GAON
JORHAT
ASSAM
PIN- 785101.



13: SAMEERON BHATTACHARJYA
S/O SISIR KR. BHATTACHARJYA
R/O VILLAGE DHONEKHUA
P.O.KHONAKHOKORA
P.S. GOURISAGAR
SIVASAGAR.

14: SAMEERON BHATTACHARJYA
S/O SISIR KR. BHATTACHARJYA
R/O VILLAGE DHONEKHUA
P.O.KHONAKHOKORA
P.S. GOURISAGAR
SIVASAGAR
PIN- 785664.

15: SUSHMITA KHATONIAR
D/O LATE BINOY KR. KHATONIAR
R/O RAJATIA SONARI GAON
J.B. ROAD
P.O.- KOROKATALI
JORHAT
PIN- 785015.

16: DIGANTA GOGOI
S/O GUNESWAR GOGOI
R/O KHONAMUKH CHARINGIA GAON
P.O.- KHONAMUKH
DIST- JORHAT
ASSAM
PIN- 785682.

17: DR. PRABHAT BARUAH
S/O PARAMANANDA BARUAH
R/O VILLAGE PORABIL
P.O.- LETEKUPOKHURI
BIHPURIA
LAKHIMPUR
PIN- 787033.

18: SUBIR KUMAR BORAH
S/O THANESWAR BORAH
R/O JAKHARIA GAON
TEOK
JORHAT
PIN- 785112.

19: PANKAJ BORAH
S/O LATE CHENIRAM BORAH



R/O KALIAPANI CHANGMAI GAON
P.O.- KALIAPANI
P.S.- TEOK
JORHAT
PIN- 785112.

20: SHARMISTHA BORGHAIN
W/O NABIN CH. BORGHAIN
JOGDUAR BAGAN
OPPOSITE TO TEOK CKB COLLEGE
JOGDUAR
TEOK
JORHAT
PIN- 785112.

21: RUPJYOTI CHUTIA
S/O KESHARAM CHUTIA
R/O CHAKULIBOR GAON
TEOK
P.O.- TEOK
DIST- JORHAT
PIN- 785112.

22: JIBON JYOTI YEIN
S/O BHUBAN CH. YEIN
R/O VILL. KANGKAN NAGAR
P.O. NAMTIAL PATHAR
P.S. SIVASAGAR
DIST.- SIVASAGAR
PIN- 785697
ASSAM.

23: BIPUL KR DAS
S/O- LT. MAHESWAR DAS
R/O VILL AND PO- MIRZA
KAMRUP(R)
PIN- 781101.

24: MARY SADHANA SARMA
W/O- JITEN KR. SARMA
R/O MILAN NAGAR
WARD NO. UDALGURI- 784509.

25: DR. (MRS) AMRITA KHOUND
W/O. DR. DIGANTA SHARMA
VILL AND P.O- BYASPARA
P.S. SIPAJHAR
DIST- DARRANG- 784145.



26: HENGUL JYOTI SALOI
S/O. LT. GAJENDRA NATH SALOI
R/O WARD NO- 6
KARIMCHAWK
MANGALDAI
DARRANG- 784125.

27: CHAYANIKA NATH
W/O PRANABESH BARMAN
R/O VILL. DEWRIPARA
PO
PS AND DIST- BONGAIGAON- 783380.

28: BHABA NIDHI SAIKIA
S/O LT. BALI RAM SAIKIA
VILL. SAIKIAPAR
PO- MENAPARA- 784146
DARRANG.

29: HEMEN DEKA
S/O- LT. DEBENDRA CH. DEKA
VILL. GHAROWASONAPUR
P.S. SIPAJHAR
PO DHEKIPARA- 784145
DARRANG.

30: DR. MUZAHARUL ISLAM
S/O MOTIOR RAHMAN
VILL. SUNDARPARA
PO- JAMADAR HAT
P.S.- FAKIRGANJ
DIST- DHUBRI- 783330.

31: MADHUSMITA KAKATY
W/O DILIP KAKATI
R/O LATAKATA
SHANTIPUR
GUWAHATI- 781029.

32: RIZWANUL HELIM
S/O DR. ABDUL HELIM
R/O- SEUJPUR
WARD NO. 1
DIBRUGARH
ASSAM
PIN- 786001.



- 33: ILAKSHY DEKA
D/O LT. SADANANDA DEKA
R/O HOUSE NO. 75
BISHNU NAGAR
PANJABARI
KAMRUP(M)
781037
ASSAM.
- 34: PARAG SAIKIA
S/O LT. PADMA KANTA SAIKIA
R/O VILL LATAIMARIGAON
P.O. RUPAHI
DIST. NAGAON (ASSAM)
PIN - 782125.
- 35: DORODI PRIYAM DUARAH
S/O SRI PRANAB KR. DUARAH
R/O CLUB ROAD
CHANDAN NAGAR
JORHAT- 785001.
- 36: RITUPARNA SAIKIA
S/O SRI NABAKANTA SAIKIA
R/O JAMUGURI KOCHGAON
JAMUGURI PANCHALI
DHEMAJI
ASSAM- 787057.
- 37: RAHUL BHARADWAJ
S/O LT. KARTICK BARUAH
R/O SARBAIBANDHA
JORHAT- 78500
ASSAM.
- 38: ARUP KR. SARMA
S/O LT. JAMINI KANTA SARMA
KAMARKUCHI
NALBARI- 781347.
- 39: MADHUSMITA DEKA
W/O SRI RAJEN CH. DEKA
MIRZA
PALASHBARI
KAMRUP- 781125.
- 40: RATAN DAS
S/O SRI AMRIT DAS



R/O- MIRZAPUR
AZARA
KAMRUP- 781017.

41: KALESWAR MAHATO
S/O- LT. PARISHAN MAHATO
R/O KAHIKUCHI FIRM
AZARA
KAMRUP(M)- 781017.

42: DR. HIRANYA KR. BARUAH
S/O LATE BIHURAM BARUAH
R/O 104 BD ENCLAVE
NEAR NATIONAL HIGHWAY-37
KHANAMUKH
GUWAHATI
781014 KAMRUP.

43: MAHESH KALITA
S/O LATE JOGENDRA KALITA
R/O VILL. MAHARANI
PO BAGHMARA BAZAR
DIST- BAJALI (ASSAM)
PIN- 781328.

44: DR. RAJEEV BHANDAR KAYASTHA
S/O LATE DEBEN BHANDAR KAYASTHA
R/O- CHANDAN NAGAR
BYE LANE 2 H/NO. 16
SURVEY BELTOLA
GUWAHATI-28.

45: MANDAKINI BHAGAWATI
W/O SRI PADMA BHAGAWATI
R/O JYOTINAGAR
MAZGAON
PO- NIKAMUL SATRA
TEZPUR
PIN- 784001
DIST- SONITPUR.

46: JURI TALUKDAR
W/O MR. BALEN TALUKDAR
R/O OPP. TO GUWAHATI SUB DIVISION MARKET COMMITTEE OFFICE
ANDAGVB
UPARHALI PO- BIJOYNAGAR
781122 DIST- KAMRUP



47: MR. PORAN KISHORE DUTTA

S/O MR. SRIMANTA DEVA DUTTA
AMBIKAGIRI NAGAR
JAIL ROAD
JORHAT
ASSAM
PIN- 785001.

48: JYOTISH KR. SARMA

S/O LATE PANCHANAN DEV SARMA
R/O VILL- MAKHIBAHA(TIHU)DIST- NALBARI PO- MAKHIBAHA(TIHU)
PIN- 781374

49: SAILEN TALUKDAR

S/O LATE MAHENDRA TALUKDAR
R/O VILL- SIALMARI PO-SIALMARI
DIST- NALBARI
PIN-781371.

50: ANIRBAN SINGHA

S/O LT. ARUN SINGHA
R/O COURT ROAD
WARD NO. 8 NEAR THAKURBARI P.O. AND P.S. GOLAGHAT
PIN-785621.

51: SANJU BORO

S/O LATE BERGAO BORO
R/O VILL- SILPOTA PO- KAJALGAON
DIST- CHIRANG
BTAD
ASSAM
PIN-783386.

52: LAKHIRAM BRAHMA

S/O LT. SITARAM BRAHMA
R/O VILL- PUB MAKRA PO- KALIAGAON DIST- CHIRANG
BTAD
ASSAM
PIN-783390.

53: RAMEN KALITA

W/O SRI SABIN CHANDRA KALITA
R/O VILL- ATHARA PO- PUTHIMARI
DIST- KAMRUP(R)
ASSAM PIN- 781380.



54: HIMADRI RABHA
W/O MR. PRABHAT CH. RABHA
R/O UDALGURI TOWN
NEAR SATSANG BIHAR MANDIR
DIST- UDALGURI
PIN- 784509.

55: KAPIL DEB NATH
S/O MR. DEBEN CHANDRA NATH
R/O VILL- JAMUGURI P.O.- JAMUGURI
DIST.- NAGAON
ASSAM PIN- 782142.

56: IPSITA OJAH
W/O MR. SATIN OJAH
R/O FLAT NO. 3G
PUBERUN APARTMENT
DAKHINGAON
KAHILIPARA
GUWAHATI
KAMRUP (M)
PIN- 781019.

57: DR. PRADIP RAJBONGSHI
S/O LT. HARENDRA NATH RAJBONGSHI
R/O VILL- BAPUJI NAGAR (NO1 SAPKHAITI)
P.O-UDALGURI P.S- UDALGURI DIST.- UDALGURI
STATE- ASSAM
784509

58: BHASKAR BARUAH
S/O MR. THANESWAR BARUAH
R/O VILL- RAHADHAR GAON
P.O.- SOOTEA DIST- BISWANATH
ASSAM PIN- 784175.

59: PRANABESH BARMAN
S/O MR. SANTOSH BARMAN
R/O SANTIPUR
WN 5
BISWANATH CHARIALI
ASSAM.

60: MITHUN CHANDRA BISWAS
S/O MR. JOYCHARAN BISWAS
R/O VILL- BHOMRABIL NO. 2
PO- GOLADANDI
P/S- GOSSAIGAON



DIST- KOKRAJHAR
PIN- 783361.

61: DR. PALLAVI DEKA
S/O MR. KHUDI RAM DEKA
R/O VILL- PUB NALBARI P.O. TANGLA
DIST- UDALGURI BTR
STATE- ASSAM
PIN- 784521.

62: SAURAV BARUAH
S/O MR. ATUL CHANDRA BARUAH
R/O MADUPUR
WARD NO.7
P.O. CHARIALI
DIST-BISWANATH
PIN- 784176.

63: SHAPTADVIPA BHATTACHARJEE
S/O DR. IRESH RANJAN BHATTACHARJEE
R/O H.NO. -28
G.G.C.H. ROAD
ANANDANAGAR
DISPUR OLD POST OFFICE
GUWAHATI
ASSAM
PIN-781005.

64: DR. SUBHASH CH. KALITA
S/O LT. SURENDRA NATH KALITA
R/O VILL- ANANDAPUR
P.O- NITYANANDA
DIST- BARPETA
ASSAM
PIN- 781329.

65: DR. SUKANYA GOGOI
W/O MR. BIBEKANANDA GOGOI
R/O SUKAFA NAGAR
NAALI
JORHAT
ASSAM
PIN- 785001.

66: DIPANKAR BORA
S/O MR. PUNYESWAR BORA
R/O H.NO. 04
SURUJPUR



NIPCCD ROAD
P.O. KHANAPARA
GUWAHATI- 781022.

67: AMAR JYOTI DAS
S/O LT. ANANTA DAS
R/O VILL - SIKARHATI
MAJORBORI
MIRZA
KAMRUP
ASSAM
PIN- 781125.

68: RUPJYOTI GOGOI
S/O MR. JEURAM GOGOI
R/O VILL - ULUTALIA
P.O.- KNUORI PUKHURI
DIST - JORHAT
ASSAM
PIN - 785008.

69: JIAUL HOQUE
S/O MR. SIRAJ ALI
R/O C/O- SIRAJ ALI
VILL AND P.O. - BAHMOLLA
DIST- UDALGURI
ASSAM
PIN - 784522 .

70: PARAG MANI DEKA
S/O MR. SATISH CHANDRA DEKA
R/O VILL- BHUKTABARI
P.O. SIPAJHAR
DIST- DARRANG
PIN- 784145.

71: NABADEEP SAIKIA
S/O LT. TANKESWAR SAIKIA
R/O MILANPUR
NAGAON
ASSAM
PIN- 782001

72: HEMCHANDRA SAIKIA
S/O LATE JAGNESWAR SAIKIA
R/O BEMBARAHIGAON
GOLAGHAT- 785702.



73: CHAYANIKA THAKURIA
W/O DR.KUMUDESWAR THAKURIA
R/O UDAY NAGAR
JAIL ROAD
JORHAT-785001.

74: DR.SUPRIYA SONOWAL
W/O MR.PHATIK CHANDRA SONOWAL
R/O KHEREMAGAON
BORHOLLA
JORHAT- 785631.

75: DR.SANGHOMITRA SARMA
W/O MR.MRINAL SARMA
R/O GHILAGURI
BETBARI
SIVASAGAR- 785640.

76: DR.SUDESHNA BARUAH
W/O MR.PROBIN BARUAH
R/O SARBAIBONDHA
JORHAT-785001

77: KARMA BAHADUR CHETRI
S/O LATE MON BAHADUR CHETRI
R/O KHANIAGAON
NIZMANKATA
DIBRUGARH-786003.

78: SANGEETA BORA SAIKIA
W/O MR.DILIP KUMAR SAIKIA
R/O BONAI
AMTOL
JORHAT-785112.

79: SHANTONU PAUL
S/O LATE DR.SANTI RANJAN PAUL
R/O JYOTINAGAR
NA-ALI
JORHAT-785001

80: BHAKTI DUTTA
W/O LATE KOLIA DUTTA
RANGPURIA VILLAGE
SARBUDAYADIBRUGARH- 786010.

81: HRIDAYANANDA SENAPATI
S/O LATE BHARAT SENAPATI



R/O PHUKANARKHAT
DIKOM
DIBRUGARH- 786101.

82: GOUTAM BHAGAWATI
S/O LT. J.N. BHAGOWATI
R/O VILL- NALTALI(BAHUAKURI) PO- SOOTEA
DIST- BISWANATH CHARIALI
PIN-784189

83: PUJA BASUMATARY
W/O MR. BHABESWAR BASUMATARY
R/O NO 1KADAMGURI
DIST- KOKRAJHAR
PO- GOSSAIGAON
PIN-783360.

84: BHUPEN KUMAR BAISHYA
S/O LT. MANMIL BAISHYA
R/O VILL- BARMARAI
PO- BAIHATA
DIST- KAMRUP PIN-781380.

85: PORNA SARMAH
W/O SRI SIBA PRASAD SARMAH
R/O VILL- KOCHGAON
PO- BISWANATH CHARIALI
DIST- SONITPUR.

86: NILOTPAL DAS
S/O SRI BAPAN CHANDRA DAS
R/O NALBARI GAON
TOWN/DIST- NALBARI
PO- CHOWK BAZAR
PIN- 781334.

87: PRIYANKA BORA
S/O BIRAJ BORA
R/O VILL/PO- KARCHANTALA
PS- JAMUGURIHAT
DIST.- SONITPUR
PIN-784189.

88: MRIDUL KUMAR HALOI
S/O MR. BHABIT CHANDRA HALOI
R/O WARD NO- 7
TOWN/PO- PATACHARKUCHI
DIST- BARPETA



PIN-781326.

89: PARTHA JYOTI BORAH
S/O MR. MOHENDRA BORAH
R/O MALOW KHAT GAON
P.O- MALOWPATHAR
P.S-PULIBOR
DIST-JORHAT
ASSAM
PIN-785108.

90: DIPANGKA SAIKIA
S/O MR. KRISHNA SAIKIA
R/O VILL- PARALIGURI
F.R.U. COLONY
P.O.- KAMPUR
DIST.- NAGAON
ASSAM
PIN- 782426.

91: SABED ALI SHEIKH
S/O LT. FAZARUDDIN SHEIKH
R/O 2 NO SERFANGURI
GOSSAIGAON
KOKRAJHAR
PIN-783360.

92: SIKANDAR BASUMATARY
S/O LT. THANESWAR BASUMATARY
R/O NO 1KADAMGURI
DIST- KOKRAJHAR
PO_ GOSSAIGAON
PIN-783360.

93: DR. ARUNDHATI BORDOLOI
W/O MR. G. C. BORDOLOI
R/O KAWAIMARI
P.O.- HOIBORGAON
DIST.- NAGAON

94: PRIYANKA DUTTA
D/O MR. CHANDRA DUTTA
R/O CHANDRA DUTTA
P.O.- BHARALUA TINIALI
VILL. MOGLOW PIN- 785664
SIVASAGAR.

95: DR. ANUPANANDA GOSWAMI



D/O LT. ACHYUT CH. GOSWAMI
R/O NAKATANI GAURISAGAR
P.O. SILPUKHURI
DIST. SIVASAGAR
PIN- 785664.

96: MS. (DR.) SUBHASHREE DIHINGIA
W/O MR. SIBA NATH DIHINGIA
R/O DEMOW RAISAI GAON P.O. KONWARDIHINGIA
DIST. SIVASAGAR
PIN- 785662.

97: BANASHREE MEDHI
W/O MR. PROMOD CH. MEDHI
R/O NOONMATI
GUWAHATI - 787020

98: JUGA RASHMI BORAH
S/O MR. GUNA KT. BORAH
R/O LAHDOIGARH CHARIALI
P.O.-- LAHDOIGARH
DIST-- JORHAT-785700.

99: PRIYABROT BORDOLOI
S/O MR. PRABIN BORDOLOI
R/O BISHNURAM BARUAH PATH
BOARDING ROAD - SIBSAGAR 785640.

100: DEBASHISH BARUAH
S/O MR. PRABHAT KR. BARUAH
R/O C/O PRABHAT KR. BARUAH
PHOTIC GOGOI PATH
AMULAPATY
P.O. SIVASAGAR- 785640.

101: PHANIDHAR GOGOI
S/O LT. GANGADHAR GOGOI
R/O VILL-- TITABOR DIHINGIA
P.O.-- DIHINGIA
DIST -- JORHAT(ASSAM) PIN--785630.

102: JITU BARUAH
S/O MR. MINARAM BARUAH
R/O ROWRIAH JAMUGURI GAON
JORHAT WEST
DIST- JORHAT.



103: MONURANJAN GOGOI
S/O MR. MUNIN GOGOI
R/O VILL- DIGHALA GAON
P.O.- MANIKACHUK
PS- DHAKUAKHANA
DIST- LAKHIMPUR
PIN- 787055.

104: NEELAKSHI BHUYAN
S/O MR. GANESH BHUYAN
R/O VILL- KACHUA
PO- KACHUA (DHALPUR)
DISTRICT- LAKHIMPUR
PIN- 784165.

105: ABHILASHA K. BORTHAKUR
W/O MR. DILIP KR. SARMAH
C/O MR. DILIP KR. SARMAH
P.O- DERGAON
WARD NO. 8
KHOUNDPARA
PIN- 785614
DIST- GOLAGHAT
ASSAM.

106: BINITA KONWAR
W/O MR. HOMEN KONWAR
VILL-BHEHPORA
PO- DHEMAJI
DIST- DHEMAJI
PIN-787057
ASSAM.

107: SUSMITA GOGOI
D/O MR. SAKHIDHAR GOGOI
R/O P.O- UJANIKURI
VILL- BAGHAMORIAL
DIST- SIVASAGAR
PIN-785692
ASSAM.

108: DR. PRAJWALITA PATHAK
D/O MR. ARUN KR. PATHAK
R/O C/O MR. ARUN KR. PATHAK
VILL- UPPER KATONI GAON
P.O-KAMALABARI
DIST- MAJULI
PIN-785106



ASSAM.

109: DEEPAK KR. GOSWAMI
S/O LT. ATUL CHANDRA GOSWAMI
R/O SAHPURIA GAON
P.O.- R.R.L
P.S- PULIBAR
JORHAT
ASSAM
785006.

110: BHUPEN KR. DAFLARI
S/O MR. UMAKANTA DAFLARI
R/O VILL- NO 1 GHEYARI PO- JIADHAL CHARIALI
DIST- DHEMAJI
P.S- DHEMAJI
PIN- 787053.

111: DURGADHAR DEORI
S/O MR. KRISHNA KANTA DEORI
R/O VILL- NALANIPAM
P.O. DHEMAJI
P.S.- DHEMAJI
DIST- DHEMAJI
ASSAM.

112: RAJU KONCH
S/O MR. KHAGEN KONCH
VILL- MAJGAON
P.O.-MACHKHOWA
P.S.- DHEMAJI
DIST- DHEMAJI
ASSAM.

113: AMBIKA CHARAN SARMA
S/O LT. KALICHARAN SARMA
R/O VILL-PO- BHAWANIPUR
DIST- BAJALI
781352.

114: HOMESWAR MAZUMDAR
S/O MR. JYOTISH CHANDRA MAZUMDAR
R/O VILL-PO- NIZ NAMATI
NALBARI
781355.

115: ANKUR RAJBONGSHI
S/O DR. BHUPENDRA NATH RAJBONGSHI



VILL-HAJO
SANTIPUR
DIST-KAMRUP
781102.

116: NASIMA FARHANA ALI
D/O MD. ZAKIR ALI
R/O OLD CIRCUIT HOUSE ROAD
OPP. CHANDRAPRABHA EYE HOSPITAL
JORHAT-1.

117: SWAPAN KR. SARMA
S/O LT. MOHAN CH. SARMA
R/O VILL-PO- BHALUKI
DIST-BARPETA - 781371.

118: DEBABRAT MALLA BUJAR BARUAH
S/O MR. BIDYUT MALLA BUJAR BARUAH
R/O SANTIPUR
COLLEGE ROAD
NALBARI-781335.

119: SIMANTA DAS
S/O MR. DIPAK DAS
R/O HAJO ROAD
NALBARI
WARD NO-7 -781335

120: ABANI KALITA
S/O MR. AJAY KALITA
R/O BALITARA
NALBARI- 781349.

121: SUSHIL BAISHYA
S/O LT. NAGENDRA NATH BAISHYA
R/O MOROWA
NALBARI- 781348.

122: SUNIL KR. BHATTACHARYYA
S/O LT. LAKSHMIKANTA BHATTACHARYYA
R/O VILL- MAKHIBAHA
DIST- NALBARI
PIN-781374.

123: DR. DEBAJIT DEKA
S/O MR. ABHAY CHANDRA DEKA
R/O VILL AND PO- MAKHIBAHA
DIST - NALBARI



PIN- 781374.

124: DINKU BORA
S/O LT. MAHENDRA NATH BORA
R/O VILL- MARIKALONG BORGHAT
PO- NAGAON
NAGAON-782001.

125: KANKU DEKA
S/O MR. HAREN DEKA
R/O VILL ANDPO- JANIGOG
NALBARI
PIN- 781334.

126: ROCKTIM BARUAH
S/O MR. RAJIT BARUAH
R/O VILL- M. G ROAD
MELACHAKAR
SIVASAGAR
PIN-785640.

127: LAKHAN SARKAR
S/O LT. SUREN SARKAR
R/O VILL- PAHUMORA
BALICHAPORI
MAJULI
ASSAM
PIN- 785104.

128: SMRITIREKHA SARMA
W/O MR. BHASKARJYOTRI GOSWAMI
R/O NALBARI SATRA
CHAWK BAZAR
NALBARI
PIN-781334.

129: JYOTISMITA BORAH
W/O DR. DEEP PRAKASH SAIKIA
R/O TEZPUR
BINDUKURI
PIN- 784502.

130: NIRANJAN DEKA
S/O MR. BOLORAM DEKA
R/O VILL / PO- DAGAON
DIST- KAMRUP(R)
PIN- 781380.



131: ABDUR RAHMAN
S/O LT. ABDUL QUADER
R/O VILL-BANIARPARA
P.O. GOREMARI
BARPETA
ASSAM-781314.

132: DR. BABITA TAMULI
W/O- BUDHIN BHUYAN
R/O VILL- KHERJAN
P.O. KAKOPATHAR
TINSUKIA
ASSAM-786152.

133: DR. SAMSUN NEHER
W/O- DR. EUNUS SELIM
R/O VILL-BAGAIJANPARA
PO-DABALIAPARA
BARPETA
ASSAM-781316.

134: BAMON TIMUNG
S/O BOHIRAM TIMUNG. R/O HOUSE NO 247
RONGTHEANG A BYELANE 1
DIPHU
KARBI ANGLONG
ASSAM-782460.

135: MANURANJAN ROY
S/O LT. ANIL ROY
R/O VILL-SONDUBA
P.O.SONDUBA
MORIGAON
ASSAM-782121.

136: BIKASH NAGARIA
S/O TITARAM NAGARIA
R/O VILL- KAMAR GOWAL GAON
P.O. POTIA
PIN-785106
DIST-MAJULI
ASSAM.

137: SWGWMSAR BASUMATARY
S/O LT. HAGEN BASUMATARY
R/O VILL- ROWTA BAGAN
P.O. BHALUKMARI
DIST- UDALGURI



ASSAM
PIN- 784508.

138: SAJAL NATH
S/O LT. JATINDRA NATH
R/O VILL ANDP.O -ARUNACHAL
CACHAR-788025.

139: AJIT KR. ROY
S/O SATISH CH. ROY
R/O ARUNACHAL
CACHAR-788025.

140: ABHIJIT PAUL
S/O AJIT CHANDRA PAUL
R/O VILL. SUBASHPALLY
BILASIPARA WARD NO. 5
P.O. BILASIPARA
DHUBRI- 783348

141: DIBYARISHI BHATTACHARJYA
S/O UPEN CH. BHATTACHARJYA
R/O VILL. GAREHAGI
B.G. ROAD BISWANATH CHARIALI
784176.

142: DR. NISHITA PATHAK
D/O PHANI PATHAK
R/O STATION ROAD WARD NO.5
GOLAGHAT-785621.

143: NABANITA NATH
S/O MANABENDRA NATH
R/O MIRZAPUR
NEAR SABHA GHAR P.O. AZARA
GUWAHATI-781017.

144: KULADIP TALUKDAR
S/O GHANASHYAM TALUKDAR
R/O VILL. NAGAON
P.O. NAGAON
BARPETA- 781311.

145: MONSUR RAHMAN PRODHANI
S/O LT. BAKTAR ALI PRODHANI
R/O 2 NO. SERFANGURI P.O / P.S- GOSSAIGAON
786623.



146: AKBAR ALI
S/O LT. AKHIR UDDIN AHMED
R/O BILASIPARA WARD NO.9 P.O. HAKAMA P.S. BILASIPARA
783348.

147: ANGANA SARMAH
W/O MR. ABHIJIT SARMAH
R/O C/O MR. ABHIJIT SARMAH
PULIBOR BRAHMIN GAON
JORHAT-785006.

148: DR. RANJIT BORDOLOI
S/O LATE DULAL BORDOLOI
R/O C/O LT. DULAL BORDOLOI
VILLAGE- SOLAGAON P.O-SALONIBARI
SONITPUR-784104.

149: DR. NAMITA DUTTA
D/O DHIRENDRA NATH DUTTA
C/O DHIRENDRA NATH DUTTA NO.1LAKHMIKHAT GAON
JORHAT-785018.

150: DR. ROJI CHUTIA
D/O LATE HEMKANT CHUTIA
R/O C/O MRS BONTI CHUTIA
BORBHETI GAON
AMGURI
SIVSAGAR-785680.

151: MOON MOON BASUMATARY
D/O BABUL CH BASUMATARY
R/O C/O BABUL CH BASUMATARY
VILLAGE- KHELMATI ADABARIGAON
P.O- BALIPARA
SONITPUR-784101.

152: RAJIB SINGH
S/O LATE SAMU SINGH
R/O C/O MRS. SARASWATI KAUR DIPHU RAILWAY COLONY
WARD NO.1 P.O- DIPHU-782460.

153: POMPY BORAH
W/O SRI JITEN BORA
R/O C/O DARSHANJYOTI BHUYAN
JITEN SAIKIA PATH
HAIBORGAON
LAUKHUA ROAD
NAGAON-782002.



154: SARMISTHA BORGOHAIN
D/O LATE THANESWAR BORGOHAIN
C/O PALIT KR. BORAH
DOHA BORA CHUK
JORHAT-785001.

155: NARAYAN NATH
S/O BHADESWAR NATH
C/O BHADESWAR NATH
VILLAGE- RANGANATI
BIHAGURI
SONITPUR-784153.

156: GHANA GOWALA
S/O LATE LAXMIRAM GUWALA
R/O KADAMONI GAON
BISWANATH CHARIALI-784176.

157: JULI SHARMA
W/O MR. MRINMOY SARMA
R/O POLY ROAD
PANIGAON CHAIALI
NAGAON
782001.

158: DR. SINKI BARMAN
W/O MR. RUDRA NARAYAN BORKAKATI
R/O KHUTIKATIA
NEAR AIR CENTER
KALANGPAR
PO- HAIBORGAON
PIN- 781002.

159: DR. BONTI GOGOI
W/O MR. UMA KANTA GOGOI
R/O SEONI GAON
BORBHETA
JORHAT
ASSAM
PIN- 785004.

160: DIPEN CHANDRA NATH
S/O MR. GUNA KANTA NATH
R/O BORIGAON
P.O.- HABIBARANGABARI
P.S.- MIKIRBHETA
MORIGAON



782106.

161: DR. ANIMESH DEKA
S/O LATE DHARANIDHAR DEKA
R/O VILL AND P.O.- JAGARA
P.S.- BELSOR
NALBARI
781310.

162: DR. ASHFEEKA ISLAM
W/O DR. SYED WASIFUR RAHMAN
R/O AMGURI
SIVASAGAR
ASSAM
785640

163: BISHNU NARAYAN PHUKAN
S/O MR. KOSHESWAR PHUKAN
R/O KAHILIPARA
KRISHNANAGAR
HOUSE NO. 4
NAMGHAR PATH
NEAR 4TH APBN
PIN- 781019.

164: MOHESH SENAPATI
S/O LATE BOGARAM SENAPATI
R/O PUB- SALMARA PHULAGURI JAGIAL
PIN- 782103.

165: ROBIN BORA
S/O LATE MOHAN CHANDRA BORA
R/O DAKSHINPAT PURONI SATRA
MAJULI
P.O.- ALIMUR
MAJULI
ASSAM.

166: DR. HIMANGSHU MISHRA
S/O LATE SHYAMANANDA MISHRA
R/O VILL-BEKIRPAR
PO-BEKIRPAR
DIST- CACHAR
PIN-788123.

167: DR. DIBOSH BORDOLOI
S/O LATE BIJOY KR BORDOLOI
R/O VILL- CHARIGAONKATHANIARKURI



PO-BAHONA
PS-JORHAT
PIN-785101
DIST- JORHAT
ASSAM.

168: DR. ALAKESH DEKA
S/O MR.MADHAB CH. DEKA
R/O VILL-DALAI PARA
PO-DALONGGHAT
PIN-784528 DIST- UDALGURI
ASSAM.

169: RASINJA ENGLENGPI
S/O MR. RAJESH ENGLENG
R/O VILL-RENGSINGRONGPIGAON
P.O LORINGTHEPI
PIN-782482
PS-HOWRAGHAT
DIST- KARBIANGLONG
ASSAM.

170: DR. (MRS.) PURABI TAMULI PHUKAN
W/O MR. PRABHAT TAMULI PHUKAN
R/O VILL AND PO-HATILUNG
PIN-787031
DIST- LAKHIMPUR
ASSAM.

171: DR. BEDANTA PATHAK
S/O LATE DURGESWAR PATHAK
R/O VILL-NANGALGAON
PO AND PS- BORHOLLA
JORHAT-785631
ASSAM.

172: BHASKAR TALUKDAR
S/O MR.MANORANJAN TALUKDAR
R/O VILL/PO-BASISTHA
P.S.-BASISTHA
DIST- KAMRUP(METRO)
PIN-781029.

173: JANTA PAMEGUM
S/O LATE CHIMANTA PAMEGUM
R/O VILL- ALIMURMISINGGAON
PO-BOTIAMARI
DIST- MAJULI



PIN-785106.

174: MAHARLAL GOALA
S/O LATE MOTILALGOALA
R/O VILL-AKBARPURFARM
P.O.-MANIKGANJ
DIST- KARIMGANJ
PIN-788712.

175: ARINDAM CHAKRABORTY
S/O ABANI KANTA CHAKRABORTY
R/O SHANTIPARA
PS- LUMDING
HOJAI
ASSAM
PIN-782447.

176: BISWAJIT KONWAR
S/O PURNA KNOWAR
R/O KONWAR GAON
P.O- DHAKUWAKHANA
LAKHIMPUR
PIN-787055.

177: DIPSHIKHA HAZARIKA
D/O SONMONI HAZARIKA
R/O VILL- SILMPUR
P.O- GOGAMUKH
DHEMAJI
ASSAM
PIN-787034.

178: JYOTSHNA DAS
D/O DHARANIDHAR DAS
R/O VILL- MADUPUR
P.O- BISWANATH CHARIALI
BISWANATH
ASSAM PIN- 784176.

179: LAKSHI KANTA NATH
S/O LATE KATI RAM NATH
R/O NIZDALA GAON
P.O- MESKAPUKHURI
TANGLA
UDALGURI
PIN- 784521.

180: SONMOINA BHUYAN



D/O LATE SISHURAM BHUYAN
R/O VILL AND P.O- PATHALI PAHAR
BIHPURIA
LAKHIMPUR
ASSAM
PIN-784163.

181: NAMRATA KASHYAP
W/O RAJIB KUMAR CHANGKAKOTI
R/O A.T. ROAD
TARAJAN KAKOTI GAON
OPPOSITE TARAJAN PUJA MANDIR
MAHESHWAR BORDOLOI PATH
JORHAT - 785001
ASSAM.

182: JAMINI KUMAR DUTTA
S/O LATE DIMBESWAR DUTTA
R/O VILL- DAKUAH
PO- DHALPUR
BIHPURIA
LAKHIMPUR
ASSAM.

183: SANTANU SAIKIA
S/O AMBESWAR SAIKIA
R/O KAMALA NAGAR
SHANTI PATH
JAIL ROAD
JORHAT
ASSAM
PIN- 785001.

184: NAREN DUTTA
S/O LATE SARU RAM DUTTA
R/O VILL- KUHIMARI
GHARAMORA
LAKHIMPUR
ASSAM.

185: RAJEN SAIKIA
S/O LATE KHOGEN SAIKIA
R/O GARUMURIA
P.O- NORTH LAKHIMPUR
ASSAM
PIN-787032.

186: BEDANTA KUMAR DAS



S/O MR. HEMANTA KR. DAS
R/O VILLAGE- KALAYAHATI
P.O.- SUNDARIDIA
DISTRICT- BARPETA
PIN- 781301
ASSAM.

187: DR. GOURANGA DAS
S/O LT. MADHAB CH. DAS
R/O VILLAGE- ISSAPURHATI BARPETA TOWN
DISTRICT AND P.O.- BARPETA
PIN- 781314
ASSAM

188: DR. DWIBAN PUJARI
S/O LT. LOKESWAR PUJARI
R/O VILLAGE- KACHIKATA
P.O.- BIHPURIA
DISTRICT - NORTH LAKHIMPUR
STATE - ASSAM PIN- 784161.

189: RUPAK KUMAR TAYE
S/O MR. PREMA KANTA TAYE
R/O VILLAGE- NALANIPUM (SURAJ NAGAR)
P.O- DHEMAJI
DISTRICT - DHEMAJI
PIN- 787057.

190: CHAYANIKA HAZARIKA ROY
W/O MR. KISHOR KR. ROY
R/O DEURIPARA
NEAR SESSION JUDGE QUARTER
BONGAIGAON
ASSAM.PIN - 783380.

191: DR. SEWALI SAIKIA
D/O MR. AJIT SAIKIA
R/O C/O- MR. AJIT SAIKIA BETJAN BENGALI GAON
P.O- MAKUM DISTRICT- TINSUKIA
PIN- 786170.

192: ROSHMI REKHA SAIKIA
D/O LT. SAMIRAN SAIKIA
R/O JYOTIRMOYEE ENCLAVE (4C)
MALOW ALI
JORHAT
PIN- 785001.



193: NABAJYOTI BORAH
S/O MR. KOSHESWAR BORAH
R/O VILLAGE- HATIGARH NOWSOLIA GAON
P.O- CHOWTANG DISTRICT- JORHAT
PIN 785101.

194: PRAFULLA BAURAH
S/O LT. JODURAM BARUAH
R/O VILLAGE AND P.O- JELENGITUP
DISTRICT - JORHAT PIN- 785682.

195: KRISHNA BHARADWAJ
W/O MR. KISHORE KR. SARMA
R/O C/O- MR. KISHORE KUMAR SARMA
HOUSE NO-6
BYELANE NO. 3
SANTINAGAR
KAHILIPARA
GUWAHATI
DISTRICT- KAMRUP (M)
781019.

196: SANKU MONI SHARMA
S/O MR. DILIP SHARMA
R/O VILLAGE- DAGAON
TOWN
P.O.AND DISTRICT- BISWANATH CHARIALI
PIN - 784176.

197: GAYATRI DEORI BHUYAN
W/O LATE KRISHNA KANTA DEORI
R/O PADMA KUTIR
2-C K.AGARWALLA ROAD
P.S - UJAN BAZAR
AMBARI
DIST-KAMRUP METRO
PIN-781001.

198: MRINMOY CHETIA
S/O MR. PURNANANDA CHETIA
NEAR GARGAON COLLEGE
PANIDUAR PATH
GARGAON
SIVSAGAR-785685.

199: DR. KRIPAL BORAH
S/O MR. SADANANDA BORAH
R/O DEOLIAKHAT



NEAR BIN LACHIT COLLEGE
NH-37
SIVSAGAR-785685.

200: PRIYANKA AMONGE
S/O MR. CHARLEY AMONGE
R/O OU-GURI
RUPAI SIDING
TINSUKIA-786153.

201: DR. SARODEE BORUAH
D/O LATE ANIL BARUAH
R/O TULASHI NARAYAN SARMAH PATH
SWAGOT PURI
HOUSE NO.187
JORHAT-785001.

202: AUGUSTYA CH. BARBORA
S/O DR. AMIT CH. BARBORA
R/O HOUSE NO.18
CHANAKYA PATH
ABC
GUWAHATI-781005.

203: DR. GAUTOMI DUTTA
D/O MR. MANAB DUTTA
R/O KULADHAR CHALIHA ROAD
JAIL ROAD
JORHAT-785001

204: MOINA MORAN
D/O NARESHWAR MORAN
R/O TARAJAN GAON
TINSUKIA-786170.

205: SANCHAYEETA GOHAIN
D/O MR. ANIL GOHAIN
R/O C/O- ANIL GOHAIN
NEAR PANITOLA HIGHER SECONDARY SCHOOL
PANITOLA BORDOBI ROAD
DIST -TINSUKIA
PIN-786183.

206: BIKRAM BORTHAKUR
S/O PARBOTI BORTHAKUR
R/O K.N. PATH
NA-ALI
BONGAL PUKHURI



JORHAT-785001.

207: MUKUNDA NEOG
S/O JADAB CHANDRA NEOG
R/O C/O JADAB CHANDRA NEOG
KAKOJAN DULIAGAON
PO KAKOJAN
PS TEOK
PIN 785107.

208: KRISHNAKHI BORAH
D/O MOHENDRA BORAH
R/O KHATANGPANI TE
PO.

209: MRIDUSMITA BORTHAKUR
W/O PRAMOD BORBORAH
R/O NORAKONWER GAON
BETIONI PO- RADHALA DIST- GOLAGHAT PIN 785622.

210: SANJUKTA SAIKIA
W/O DR. CHOWDHURY NATH SAIKIA
R/O BORKHAMTI GAON
WARD NO. 3 PO-
DIKRONG
PS- NARAYANPUR DIST- LAKHIMPUR PIN- 784164.

211: SUKRITEE HAZARIKA
W/O SUBHASH HAZARIKA
R/O C/O- DR. (MRS.) SAROJ HAZARIKA
SONALI JAYANTI NAGAR
BYE LANE -8
NEAR ISBT
TARAJAN KATAKI PUKHURI DIST- JORHAT PIN-785001.

212: DR. BHOIRAB GOGOI
S/O JANTI GOGOI
R/O BONGAON
PO- KAMARGAON DIST- GOLAGHAT PIN-785611.

213: PALLAVI SAIKIA
D/O PUTUL SAIKIA
R/O CHILARAI PATH
STATION CHARIALI
WARD NO 13
DISTRICT- SIVSAGAR PIN 785640.

214: RATUL CHANDRA NEOG



S/O LATE KANAK CHANDRA NEOG
R/O RUPALI NAGAR
KRISHNA KANON PATH
NEAR JMCH
PO-JORHAT
PIN 785001

215: SMRITIREKHA BHUYAN
D/O DURGESWAR BHUYAN
R/O KACHOGORAL SONARI GAON
PO- KACHOGORAL
DIST- JORHAT PIN 785010.

216: DIGANTA GOGOI
S/O LATE MANIRAM GOGOI
R/O ROOP NAGAR
CHINAMORA
PO- SADAR DIST- JORHAT PIN 785008.

217: DR. PRANITA DAS
D/O SAILEN DAS
R/O VILL- KAHARPARA
PO-NITYANANDA
PS- PATACHARKUCHI
DIST- BORPETA.

218: RUPJYOTI GOGOI
S/O AMULYA GOGOI
R/O C/O- MR. AMULYA GOGOI
VILL- JOYRAPARA PS- SIVSAGAR. DIST- SIVSAGAR (ASSAM) PIN- 785640.

219: DR. MONUJ KR. DOLEY
S/O MR. TARUN DOLEY
R/O BENGENAGARAH
DHEMAJI-787058.

220: DR. LOHIT KATAKI
S/O MR. DULAL KATAKI
R/O VILL- BHIMDANGA
KHELMATI
P.S- BEHALI
BISWANATH-784167.

221: SHOUROV DUTTA
S/O MR. DULAL DUTTA
R/O QTR NO 450/III/C
BVFCL



NAMRUP-786623.

222: PRAKSHIPTA BORUAH
S/O MR. BIBHUTI BHUSHON BORUAH
R/O USHAPUR
MORANHAT
WARD NO.1
MORAN TOWN
DISTRICT-CHARAIDEO
PINCODE-785670.

223: DR. BARNALI BORAH
D/O MR. KHAGEN CHANDRA BORAH
R/O VILL NO 1
KARUNABARI
LAKHIMPUR
PIN-784160.

224: MINIKA ROGPHARPI
D/O LT. ALIASH RONGPHAR
R/O HOUSING BOARD COLONEY
W/ NO 06
DIPHU-782460
KARBI ANGLONG.

225: BHADRESWAR GOGOI
S/O MR. KAMAL GOGOI
R/O CHETIAGAON
PO KUNWARIPUKHURI
JORHAT-785008.

226: BITUPAN SAIKIA
S/O MR. BIREN SAIKIA
R/O BORPAK GAON
NUMALIGARGH
GOLAGHAT-785615

VERSUS

THE DIRECTOR GENERAL AND 5 ORS.
INDIAN COUNCIL OF AGRICULTURAL RESEARCH (ICAR), KRISHI
BHAWAN, NEW DELHI- 110001.

2:THE UNCLER SECRETARY (AE-I)
INDIAN COUNCIL OF AGRICULTURAL RESEARCH
KRISHI ANUSANDHAN BHAWAN-I
PUSA



NEW DELHI- 110012.

3:THE DIRECTOR
ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH
INSTITUTE
ZONE-VI
ICAR-CIFRI CAMPUS
4TH FLOOR
HOUSEFED COMPLEX
DISPUR
GUWAHATI- 781006.

4:THE VICE-CHANCELLOR
ASSAM AGRICULTURAL UNIVERSITY
JORHAT-13.

5:THE DIRECTOR OF EXTENSION EDUCATION
ASSAM AGRICULTURAL UNIVERSITY
JORHAT-13.

6:THE REGISTRAR
ASSAM AGRICULTURAL UNIVERSITY
JORHAT-13

Advocate for the Petitioner : MR. U K NAIR

Advocate for the Respondent : SC, AAU

Linked Case : WP(C)/3964/2022

SUDIPTA SUMAN AND 66 ORS.
S/O- ATUL TAMULI
R/O- HOUSE NO- 18
AMULYANAGAR
BATHGHULI
PANJABARI
GUWAHATI-781037

2: AJOY KUMAR DAS
S/O- GANESH CH. DAS
R/O- KHATALPARA
HOWLY
BARPETA-781316



3: SUBHAJIT MALLA BUJARBARUAH
S/O-LATE NARENDRA MALLA BUJARBARUAH
R/O
VILL ANFD P.O - CHANDKUCHI
DIST- NALBARI

PIN -781334

4: RAMESWAR BORO
S/O- GORESWAR BORO
R/O- VILL- GAHEKHANDA

P.O- HOWLY
DIST- BAKSA
PIN-781316

5: DIBYA JYOTI BHARALI
S/O- LATE DHIRESWAR BHARALI

R/O- HATICHUNGI VILLAGE
NEAR DEO NAMGHAR
TITABAR ROAD (GARALI)
PIN-785630
JORHAT
ASSAM

6: BABUL GOGOI
S/O- LATENANI GOGOI
R/O- KALIAPANI CHANGMAIGAON
P.O- KALIAPANI
P.S- TEOK
PIN-785112
JORHAT
ASSAM

7: BIMAN JYOTI PHUKAN
S/O- MAHENDRA NATH PHUKAN

R/O- SONALI JAYANTI NAGAR
LANE 12
P.O- JORHAT
PIN-785001
JORHAT
ASSAM

8: PRANDEEP BONIA
S/O- TILESWAR BONIA



R/O- DERKURIA GAON

P.O- PANICHOKUA
PIN-785006
JORHAT
ASSAM

9: JAYANTA BORA
S/O- PUNYESWAR BORA

R/O- HOUSE NO-4
NIPCCD ROAD
SURUJPUR
KHANAPARA
GUWAHATI
KAMRUP (M)
ASSAM
PIN-781022

10: KHIROD CH. BARO
S/O- LAKHI RAM BARO

R/O- VILL NIZ MUGAL BECHA
P.O- MUDAIBARI
PIN-784146
UDALGURI
ASSAM

11: BIJU DEKA
S/O- LT KRISHNA KANTA DEKA

R/O- VILLAGE AND P.O- BALA
PIN-781348 P.S AND DIST- NALBARI
ASSAM

12: ARUP KR. DAS
S/O- LATE GAJEN DAS

R/O- VILLAGE AND P.O- MAROWA
PIN-781339

P.S AND DIST- NALBARI
ASSAM

13: PRANJAL THAKURIA
S/O- BIREN CH. THAKURIA



PANDU
SADILAPUR
GUWAHATI-12

ASSAM

14: LABENDRA CH. KALITA
S/O- LT SUREN CH. KALITSA

R/O- PATARKUCHI
BASISTHA
KAMRUP (M)-781029
ASSAM

15: PRATUL CH. DEKA
S/O- CHANDI DEKA

VILLAGE - MADHAPUR
PIN-781348 P.S- MUKALMUA
DIST- NALBARI
ASSAM

16: BISWANATH PATHAK
S/O- LT SATRAM PATHAK

R/O- VILLAGE NIJNAMATI
TIHU

PIN-781371
DIST- NALBARI
ASSAM

17: MRINMOY JYOTI DUTTA
S/O- JIBON DUTTA

R/O- VILLAGE RANGAIHABI GAON

P.O- CHALIHA
PIN-785004
DIST- JORHAT
ASSAM

18: BHASKAR J. SAIKIA
S/O- DURGESWAR SAIKIA

R/O- SADHANINAGAR
BAHOTIAGAON



P.O- RRL JORHAT
PIN-785006
DIST- JORHAT
ASSAM

19: KAMAL BAHADUR LAMA
S/O- LATE NARA BAHADUR LAMA

R/O- VILLAGE KUMOLIA NO-1

P.O- PANIBHARAL
DIST- BISWANATH
ASSAM

20: TILAK KALITA
S/O- NANDESWAR KALITA

R/O- VILLAGE KHAS RANTHALI

P.O- CHENGAPATHAR
PS- KALAIGAON
PIN-784525
DIST- UDALGURI
ASSAM

21: PRASANTA GOSWAMI
S/O- LATE BHUBNESWAR GOSWAMI

R/O- VILLAGE TANGARKUR

P.O- PATACHARKUCHI
PIN-781326
DIST- BARPETA
ASSAM

22: DHRUBAJIT DUTTA
S/O- DR. GANESH CH. DUTTA

R/O- BOIRAGIMATH

PIN-786001
DIST- DIBRUGARH
ASSAM

23: HEMEN CHANGMAI
S/O- LATE BIRESWAR CHANGMAI

R/O- NO.2 SENCHOWA GAON



BORBHETA
PIN-785013
DIST- JORHAT
ASSAM

24: PANJAL DUTTA
S/O- LATE BIDYADUTTA

R/O-ROMAI KORDOIBAM
PIN-786010
DIST- DIBRUGARH
ASSAM

25: RAJESH BORAH
S/O- LATE DEWTI DUTTA

R/O-RAJABAHAR GAON
PIN-785614
DERGAON
DIST- GOLAGHAT
ASSAM

26: AKHIL ROYCHOUDHURY
S/O- LATE TARINI CHARAN ROYCHOUDHURY

R/O-HOUSE NO.4
BYE LANE 2(B)

GANDHIBASTI
GUWAHATI-03
ASSAM

27: BIKRAM BORAH
S/O- LATE BABUL BORAH

R/O-JOIRAPAR GAON
PIN-785640

P.S AND DIST- SIVSAGAR
ASSAM

28: KARABI BORGHAIN PHUKAN
W/O- LATE MOHESWAR BORGHAIN

P.O- KALUGAON
VILL- HOOLAPAR GAYANGAON
DIST- SIVSAGAR



PIN-785666

29: GAUTOM KONWAR
S/O- ROHIT KONWAR

SILASAKU LAHON GAON
P.O - SILASAKU DIST- SIVSAGAR
ASSAM

30: BIJAY SAHU
S/O- LATE GOLAP CH. SAHU

R/O-KONWARPUR GOHAIN GAON

P.O- KONWARPUR
DIST- SIVSAGAR
ASSAM

31: TORIT BHUYAN
S/O- NIRMAL BHUYAN

R/O- VILLAGE AND P.O-METEKA
PIN-785697

P.S - JOYSAGAR
DIST- SIVSAGAR
ASSAM

32: MADHUYA PRATIM BORUAH
S/O- BIREN CHANDRA BORUAH

R/O-VILL- POKAMURA BARUAH GAON

PIN-785004
P.O- POKAMURA
P.S- PULIBOR
DIST- JORHAT
ASSAM

33: PULIN BORA
S/O- LATE MOHENDRA BORA

CHARINGIA GAON
MOUZA - SIMALUGURI
P.O AND P.S- BHOGAMUKH
PIN-785682

DIST- JORHAT



ASSAM

34: DHARMESWAR DOLEY
S/O MR. BETOLADOLEY

R/O MAJOR CHAPORIGAON
P.O. BEJORCHIGA
P.S- TEOK
DIST.- JORHAT
ASSAM
PIN- 785112.

35: MADHUKAR BANIA
S/O LT. NABINBAINA
R/O VILL-BICHENALA
PO-JAMTOLA
DIST-KAMRUP (R).

36: MD. AINAL ALI
S/O ALI HUSSAIN
VILL-SARIAHTOLI
PO-MILANPUR
NALBARI-781337.

37: MAMANIKALITA
W/O SRI.DIPKAN BARMAN
R/O VILL- BONGAON
PO- BANAGRAM
NALBARI
781303.

38: DIPEN KR. BORAH
S/O MR. KAMALA KANTA BORAH
R/O SURVEY
GUWAHATI.

39: SWATI BISWAS
W/O PULAKABHA CHOUDHURY

R/O VILL AND P.O- ARUNACHAL

CACHAR
PIN-788025

40: PANKAJ HALOI
S/O LATE UPEN CH.HALOI

R/O VILL AND P.O.-BURINAGAR



NALBARI PIN-781341.

41: PROSENJIT SINHA
S/O MARJIT SINHA
R/O VILL. SRIDHARPUR
PO. SALCHAPRA
DIST. CACHAR
PIN - 788801

42: DURLOVE SAIKIA
S/O LT. BOGAISAIKIA
R/O VILL. GURJUGONIAGAON
P.O. PULIBAR

DIST- JORHAT
PIN- 785004.

43: JITAM KASHYAP
S/O RAJENKALITA

R/O C/O-RAJEN KALITA
VILLAGE- NAPAM
TEZPUR

DIST-SONITPUR-784028.

44: CHATRAJITDEKA
S/O HARIKANTADEKA
R/O C/O HARI KANTADEKA

VILLAGE- NAPAM
TEZPUR

DIST- SONITPUR-784028.

45: NAVA KUMAR BAISHYA
S/O DULALBAISHYA
R/O C/O DULALBAISHYA

VILLAGE- MOROWA

NALBARI-781348.

46: MRS. JURI DUTTA KHOUND
W/O MR. PRODIPKHOUND
R/O VILL- BAGHJANKASH
PO- CHOWTANGBAHANA
JORHAT



PIN- 785010

47: MONIRAM BORA
S/O LATE THANU RAM BORA
R/O VILL- BAHUABHETI
PO- KACHOMARI
PIN- 782002
NAGAON.

48: RUPJYOTI BORA
S/O MR. DHARANI BORA
VILL- BAHUABHETI
PO- KACHOMARI
PIN- 782002
NAGAON

49: PRITAM SAIKIA

S/O LATE PULINCHSAIKIA
R/O VILL-RANGAMATI
P.O. -BIHAGURI
TEZPUR
PIN-784153
SONITPUR.

50: SUJAN DAS
S/O MR.SUNIL DAS
VIILL-KUJAB
AKBARPUR FARM
PO-MANIKGANJ
DIST- KARIMGANJ
PIN-788712.

51: SUJIT DAS
SON OF SRI SUNIL KUMAR DAS
R/O VILL-NAYAGRAM
PO-NAYAGRAM
KARIMGANJ
PIN-788709.

52: PRADIP HAZARIKA
S/O LATE HEMCHANDRA HAZARIKA
R/O GARUMURIA
P.O- NORTH LAKHIMPUR
ASSAM
PIN-787032.



53: SUREN BORAH
S/O LT. KOANNATH BORAH
R/O KARCHANGAON
P.O-AZAD
NORTH LAKHIMPUR
ASSAM
PIN-787031

54: SARSWATI PRASAD RAOUT
W/O MR RAKESH KUMAR
R/O SURAJLAXMI PATH NEARBOLIAGOHAINPUKHURI
NA-ALI
JORHAT-785001.

55: ADITYA MORANG
S/O AJIT MORANG
R/O BORTIKAGAON
BONKUWAL
KAMARGAON
GOLAGHAT-785619

56: MRIGANKA SEKHAR SARMA
S/O BRAJENDRANATHSARMA
R/O WARD NO 10
PHG ROAD
D R COLLEGE TINILAI
P.O.GOLAGHAT
DIST-GOLAGHAT
PIN 785621.

57: MADHURJYA DUTTA
S/O ISWAR PRASAD DUTTA
WARD NO 10
NEW AMOLAPATTY
SANKARBARUAH PATH
P.O.-GOLAGHAT
DISTRICT- GOLAGHAT
PIN 785621.

58: BHOBEN BORUAH
S/O LATE AMAR BORUAH
R/O VILL. AND PO- KHUMTAI
DISTGOLAGHAT (ASSAM) PIN 785619.

59: AJIT SARMA
S/O LATE AKONMANSARMA
R/O VILL-NOPOMUAKUMARGAON
DIST- GOLAGHAT PIN 785625.



60: NIROD KUMAR SARMAH
S/O LT. PRAFULLA CH. DAS
R/O VILLAGE- DAKHINCHUBURI
P.O- SIPAJHAR DISTRICT- DARRANG
ASSAM PIN- 784145.

61: ANJALU BASUMATARY
S/O MR. NIRMALBASUMATARY
R/O WARD NO. 3
KUKURMARI
P.O AND P.S- DHALIGAON
DISTRICT- CHIRANG (BTR)
ASSAM
PIN- 783385.

62: HEIMANGSHU MEDHI
S/O MR. PRABINMEDHI
R/O SANTINAGAR

PO AND PS -SONAPUR
PIN- 782402
ASSAM.

63: BIMALJYOTI DUTTA
S/O LT. BHUDEB DUTTA
R/O LICHUBARI COLONY
JORHAT-785008

64: RENSING TISSO
S/O LT. JENSINGTISSO

R/O HARSINGBERYGAON
DIPHU
KARBI ANGLONG-782460

65: MANABJYOTI DUTTA
S/O LT. SARBANANDA DUTTA
R/O KAKOTIGAON
JORHAT-785001.

66: PRODEEP KUMAR ROY
S/O LT. SAILENDRA NARAYAN ROY
R/O BAKHARAPARA PART- 2
WARD NO. 23
BONGAIGAON-783380.

67: MRIDUL DAS



S/O SUNANDA DAS
R/O PATARKUCHI
KHANAPARA
781022

VERSUS

THE DIRECTOR GENERAL AND 5 ORS.
INDIAN COUNCIL OF AGRICULTURAL RESEARCH (ICAR)
KRISHI BHAWAN
NEW DELHI-110001

2:THE UNDER SECRETARY (AE-I)
INDIAN COUNCIL OF AGRICULTURAL RESEARCH (ICAR)
KRISHI ANUSANDHAN BHAWAN-I
PUSA
NEW DELHI-110012

3:THE DIRECTOR
(ICAR)
AGRICULTURAL TECHNOLOGY APPLICATION
RESEARCH INSTITUTE
ZONE-VI
ICAR-CIFRI CAMPUS

4TH FLOOR
HOUSEFED COMPLEX
DISPUR
GUWAHATI-781006

4:THE VICE CHANCELLOR
ASSAM AGRICULTURAL UNIVERSITY
JORHAT-13

5:THE DIRECTOR OF EXTENSION EDUCATION
ASSAM AGRICULTURAL UNIVERSITY
JORHAT-13

6:THE REGISTRAR
ASSAM AGRICULTURAL UNIVERSITY
JORHAT-13

Advocate for : MR. U K NAIR
Advocate for : SC
AAU appearing for THE DIRECTOR GENERAL AND 5 ORS.



**BEFORE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

Date of hearing : 27.07.2023.

Date of judgment : 27.07.2023.

JUDGMENT & ORDER (Oral)

Heard Mr. U. K. Nair, learned senior counsel assisted by Mr. H. K. Das, learned counsel appearing for the petitioners in both the writ petitions. Also heard Ms. Jupitora Das, learned Standing Counsel, ICAR appearing for the respondent Nos.1, 2 and 3 and Mr. I. Kalita, learned Standing Counsel, Assam Agricultural University appearing for the respondent Nos.4, 5 and 6 in both the writ petitions.

2. The writ petition registered and numbered as WP(C) 3974/2022 has been preferred by the technical staff working in the Krishi Vigyan Kendras (KVKs) whereas WP(C) 3964/2022 has been preferred by some of the non-technical staff working in the KVKs under the Assam Agricultural University (AAU), Jorhat being aggrieved by the order dated 02.05.2022 issued by the Under Secretary, Indian Council of Agricultural Research (ICAR) suspending the payment of Non-Practicing Allowance (NPA), Special Duty Allowance (SDA), Special Compensatory Allowance (SPA) and Travelling Allowance (TA) earlier paid to the employees of the KVKs under the aegis of the AAU, Jorhat from the ICAR funds. The impugned order was apparently passed based on a complaint filed by the President of Hindu Yova Chatra Parishad, Asom. The case of the petitioners, briefly stated, is that they are all engaged in various KVKs



coming under the administrative control of the AAU, Jorhat. Pursuant to the Central Pay Revision recommendations, which came into effect from 01.01.2016, the petitioners were given the option to either opt for the pay-scale applicable to the Assam Agricultural University or the one applicable in case of employees coming under the ICAR. Accordingly, the petitioners had opted for the pay scale of ICAR by taking note of the fact that although the Grade Pay was less in this Pay Scale, yet, the employees would be entitled to certain additional allowances such as NPA, SDA, SCA and therefore, the gross emolument of the employees would be higher than that receivable under the pay scale of the AAU. The contention of the petitioners is that the funds for release of salary and allowances payable to the petitioners are consistently being released by the ICAR and accordingly they have been receiving ICAR pay scale along with the aforesaid allowances since 01.01.2016. However, with effect from the month of May, 2022, the component of NPA, SDA, SCA and TA payable to the petitioners have been abruptly suspended vide order dated 02.05.2022. In view of the instructions issued by the ICAR authorities vide sanction order dated 31.05.2022 those allowances have been stopped only in case of those employees of the KVKs coming under the AAU. Aggrieved thereby, the writ petitions have been filed.

3. The essence of arguments of Mr. Nair, learned senior counsel appearing for the writ petitioners is primarily two fold. Firstly, that the aforesaid decision of the ICAR authorities communicated vide order dated 02.05.2022 is wholly arbitrary, discriminatory and violative of the principles of equality as enshrined in Articles 14 and 16 of the Constitution of India in as much as the ICAR is continuing with payment of



such allowances in case of employees of all other KVKs coming under various host institutions including the Government of Arunachal Pradesh, District authorities of Papumpare, East Siang and Goalpara, Government of Sikkim as well as an NGO in Dima Hasao while suspending payment of such allowances only in respect of the KVKs coming under the aegis of the AAU, Jorhat. Secondly, the respondents had issued the impugned notification dated 02.05.2022 merely acting on the basis of a complaint made by the President of Hindu Yuvo Chatra Parishad, Asom, who had nothing to do with the KVKs and that too, without serving any prior notice either upon the AAU, Jorhat or the beneficiaries of such allowances. As such, the impugned order is hit by violation of the principles of natural justice and administrative fair play.

4. In support of his above arguments Mr. Nair has placed reliance on the communication dated 02.05.2022 (Annexure-P/16), response of the AAU, Jorhat dated 26.05.2022 (Annexure-P/17) and the sanction order dated 31.05.2022 (Annexure- P/18) of the ICAR annexed to the writ petition being WP(C) No.3974/2022 to contend that but for the instructions issued by the Director of ICAR, there was no justifiable ground for the authorities to suspend the payment of the allowances to the petitioners. Mr. Nair has emphatically argued that due to the withdrawal/suspension of the allowances payable to the petitioners, their gross emoluments got drastically reduced thereby causing serious prejudice to the rights and interest of the petitioners and their family members.

5. Responding to the above argument, Ms. Jupitora Das, learned Standing Counsel, ICAR has contended that the allowances are applicable only in case of



those employees of those KVKs which are directly operated by the ICAR and not in case of the KVKs which are the assets of the grantees like the AAU, Jorhat. As such, the benefit of such allowances would not be applicable to the petitioners in as much as they would only be entitled to receive pay scale and allowances applicable to the employees of AAU. According to Ms. Das, it was permissible for the President of Hindu Yuva Chatra Parishad to make a complaint highlighting the anomaly in disbursement of salary and allowances by the ICAR. Therefore, the ICAR authorities had rightly taken cognizance of the complaint and initiated action in the matter. The learned counsel for the respondent Nos.1, 2 and 3 has, therefore, prayed for dismissal of the writ petitions.

6. Mr. Kalita, learned Standing Counsel, AAU has submitted that the University is merely the implementing agency and if the funds are not released by the ICAR authorities, it has no means to disburse the allowances demanded by the petitioners.

7. I have considered the submissions made at the bar and have carefully examined the materials placed before the Court. There is no doubt or dispute about the fact that all the writ petitioners are working under different KVKs within the aegis of the AAU, Jorhat. It is also the admitted position of fact that the ICAR is the funding agency for operating the KVKs and during the previous years, the salary and allowances payable to the petitioners were disbursed from the funds released by the ICAR to the AAU, Jorhat. The respondents' counsel have also not disputed the fact that until May, 2022, the writ petitioners had been receiving the NPA, SDA, SCA and TA but in view of the instructions issued in the sanction order dated 31.05.2022 based



on the order dated 02.05.2022 , payment of such allowances have been stopped.

8. The materials placed on record go to show that the impugned order dated 02.05.2022 has been issued without serving any prior notice upon the AAU, Jorhat authorities or the writ petitioners herein. As a matter of fact, from the communication dated 26.05.2022 issued by the Registrar, AAU, Jorhat it is apparent that the decision of the ICAR authorities, as conveyed by notification dated 02.05.2022, was a unilateral and the same was apparently contrary to the original decision of the authorities to grant allowances to the employees which comes within the ambit of the agreement signed by and between the parties. Materials on record further suggest that the ICAR authorities had continued to release funds for payment of salary and allowances including those allowances indicated herein above, even in case of employees of those KVKs which are not directly operated by the ICAR authorities. If that be so, there can be no doubt or dispute about the fact that, by the impugned order dated 02.05.2022, the respondent Nos.1, 2 and 3 have singled out the KVKs coming under the aegis of the AAU, Jorhat to suspend the release of NPA, SDA, SCA and TA as a result of which, the gross emolument of all these employees have drastically fallen and have continued to remain so till today much to their discomfiture of those employees.

9. The learned counsel for the respondents have not been able to invite the attention of this Court to any material permitting such a discriminatory treatment to be meted out only to the employees of the KVKs coming within the aegis of the AAU, Jorhat to the exclusion of all others. On the contrary, it appears that the impugned



action was initiated purely on the basis of a complaint lodged by the President of the Hindu Yuvo Chatra Parishad, Asom, who does not have any nexus with the operation of the KVKs. Therefore, it is evident that the impugned order dated 02.05.2022 issued by the ICAR was based on wholly extraneous consideration and therefore, the same cannot sustain the scrutiny of law. Once the respondents had permitted the petitioners to draw a particular pay scale along with allowances applicable therein and the amounts have been disbursed to them from time to time over several years, the same could have been abruptly stopped by the ICAR authorities by issuing the impugned communication dated 02.05.2022 without any justifiable ground.

10. As has been noted herein above, no legal justification is available before this Court to sustain the impugned order dated 02.05.2022. Consequently, both the writ petitions succeed and are hereby allowed. The impugned order dated 02.05.2022 is hereby set aside.

11. The respondents are directed to release the salary and allowances to the writ petitioners for the current month and continue to do so until the same is modified in accordance with law. In so far as the amount of arrear allowances is concerned, the same shall also be released to the writ petitioners in three installments within a period of six months from the date of receipt of a certified copy of this order.

12. It is, however, made clear that if for any valid reason, the respondent Nos.1, 2 and 3 seek to modify the pay-scale and/or allowances payable to the employees of the KVKs coming under the AAU, Jorhat, they will be entitled to do so only after serving prior notice upon the affected persons, to be routed through the competent



authority in the AAU, Jorhat and after giving them proper opportunity of being heard in the matter.

With the above observation, both the writ petitions stand disposed of.

Parties to bear their own cost.

JUDGE

T U Choudhury/Sr PS

Comparing Assistant